NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/84/(IB)/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : CREATIVE LTD : INTAN EXIM PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433 (e)(f) DESIGNATION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

S. Hussain Afroze For Zaffarullah khan

P.v. Balasubramaniam

Crinsel for Petinoner Shall on ORDER
ties are -Counsel representing both the parties are present. Counsel for respondent filed counter. Both the counsel prayed time for submitting arguments. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)